



HIGH COURT OF GUJARAT

Date: 15-08-2023

C I R C U L A R **No. ITC/167/2023**

ONGOING PILOT IMPLEMENTATION OF HYBRID HEARING OF CASES - TWO MORE BENCHES TO BE INCLUDED FROM 17th AUGUST, 2023

In continuation of the circulars of this High Court No. ITC/98/2023 dtd. 13/06/2023, No. ITC/148/2023 dtd. 26/07/2023 and ITC/161/2023 dtd. 05/08/2023, this is to inform all concerned that, as per approval and directions of Hon'ble the Chief Justice, in the pilot implementation exercise of hybrid mode of hearing of cases presently going on for the benches presided over by Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice and the benches presided over by Hon'ble Mr. Justice Biren A. Vaishnav, the following Benches have been included for all Court working days starting with causelist of 17th August, 2023 onwards:

- i. Benches presided over by
Hon'ble Mr. Justice Ashutosh J. Shastri**
- ii. Benches presided over by
Hon'ble Mr. Justice A. S. Suphia**

Hybrid hearing option may be updated online at <https://gujarathc-casestatus.nic.in/gujarathc/HybridHearing.jsp>. All other modalities and facilities would be as per the Standard Operating Procedure given in the aforesaid circular of the High Court No. ITC/98/2023 dtd. 13/06/2023.

Sd/-

REGISTRAR GENERAL